

High Court for the State of Telangana

ROC No.394/SO/2020

Date : 19/02/2021

*Sub: High Court for the State of Telangana –
Advocates – Dispensing with wearing of
Advocate Gowns while appearing physically in
the Courts – Instructions issued – Reg.*

*Ref: Standard Operating Procedure for physical/virtual
hearing of cases before the Hon'ble High Court
dated 18-02-2021.*

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In continuation of the instructions in the Standard Operating Procedure (SOP) in the reference cited, as directed, the learned Advocates are informed that wearing of Advocate Gowns while appearing physically in the Courts is dispensed with for the time being. However, they shall wear Coat and Bands.


19/02/21
REGISTRAR GENERAL